



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 183/2020  
in  
M.A. No. 145/2020  
in  
O.A. No. 2532/2019**

**This the 25<sup>th</sup> day of September, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Manish, Age-20 years,  
S/o Sunil Kumar,  
VPO-Garhi Ruthal, Tehsil-Ateli,  
Mahendragarh,  
Haryana-123021,  
Group 'C'.

...Petitioner

(By Advocate: Mr. Sachin Chauhan)

**VERSUS**

1. Braj Raj Sharma,  
Chairman,  
Staff Selection Commission,  
Staff Selection Commission,  
Block No-12,  
CGO Complex,  
Lodhi Road, New Delhi.
2. Shri Gajender Singh Thakur,  
Regional Director (NR),  
Govt. of India,  
Staff Selection Commission,  
Block No. 12, CGO Complex,  
Lodhi Road, New Delhi – 3.



3. Sh. Sreeraj Ashok,  
Comptroller & Auditor General of India,  
9, Deen Dayal Upadhyaya Marg,  
New Delhi.

...Respondents/Contemnors

(By Advocate: Mr. K. M. Singh)

### **ORDER (Oral)**

**Mr. Justice L. Narasimha Reddy:**

#### **C.P. No. 183/2020**

An interim order was passed on 19.08.2020 directing the respondents to declare the result of the applicant in the written test. C.P. No. 183/2020 is filed alleging that the respondents did not implement the said order. Today, it is reported that the result was declared and the applicant was found to have cleared the test. Therefore, we close the contempt petition.

#### **O.A. No. 2532/2019.**

We direct the OA to be listed for hearing on 10.10.2020.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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